

**HIGH COURT OF TRIPURA  
AGARTALA**

No.F.28(1)-HC/2014-17/ 14144

8<sup>th</sup> August, 2017

**NOTIFICATION**

His Lordship Hon'ble the Chief Justice, High Court of Tripura has been pleased to constitute the following Committee in terms of the Rules laid down in this regard for providing license for Advocate's Clerk, other than Articled Clerk: -

- |     |  |   |                 |
|-----|--|---|-----------------|
| 01. | <b>Registrar (Judicial)</b><br>High Court of Tripura         | - | <b>Chairman</b> |
| 02. | <b>Deputy Registrar (Admn)</b><br>High Court of Tripura      | - | <b>Member</b>   |
| 03. | <b>Deputy Registrar (Protocol)</b><br>High Court of Tripura. | - | <b>Member</b>   |

By order,

Sd/-

**(A. DEBBARMA)**  
**REGISTRAR (JUDICIAL)**

No.F.28(1)-HC/2014-17/ 14145-170

8<sup>th</sup> August, 2017

Copy to: -

01. The Registrar (Vigilance), High Court of Tripura, Agartala;
02. The Registrar (Judicial), High Court of Tripura, Agartala;
03. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala;
04. The Registrar (Admn., P&M), High Court of Tripura, Agartala;
05. The Joint Registrar, High Court of Tripura, Agartala;
06. The Deputy Registrar(s), High Court of Tripura, Agartala;
07. The Chief Librarian, High Court of Tripura, Agartala;
08. The Secretary to Hon'ble Mr. Justice S. Talapatra, Judge, High Court of Tripura, Agartala;
09. The Secretaries to the Hon'ble Judges, High Court of Tripura, Agartala;
10. The Secretary attached with the Registrar General, High Court of Tripura, Agartala;
11. The Assistant Registrar(s), High Court of Tripura, Agartala;
12. The System Analyst, Computer Section, High Court of Tripura, Agartala. He is directed to upload this Notification in the website of the High Court of Tripura;
13. The Librarian-cum-RO, High Court of Tripura, Agartala;
14. The Superintendent, Establishment Section, High Court of Tripura, Agartala; and
15. Order File.

  
**REGISTRAR (JUDICIAL)**